

**Appointment of Vice-Chairman and
Members of U.G.C.**

7630. PROF. NARAIN CHAND PARASHAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Vice-Chairman and Members of the University Grants Commission have still not been appointed ; and

(b) if so, the dates from which the vacancies occurred, the reasons for delay in filling-up of the posts and the likely dates by which these would be filled up ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) Four Members of the UGC retired from Office on the expiry of their term on May 30, 1985. Another Member resigned from the membership from October 9, 1985. The Vice-Chairman of the Commission retired from Office on the expiry of his term on June 22, 1985. The five vacancies in the membership of the Commission have been filled up from April 7, 1986. The appointment of the Vice-Chairman is at the final stages of consideration.

**Medical Expenses Facility to Retired
Govt. Servants**

7631. SHRI LAKSHMAN MALLICK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that a retired Government servant is only entitled to CGHS facilities and if he wants any treatment in private special ward no reimbursement of medical expenses is allowed ;

(b) if so, the reasons therefor ;

(c) whether it is proposed to extend the reimbursement of Medical expenses facility to retired Government servants also ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) and (b) CGHS is not a reimbursement scheme and medical facilities are provided to CGHS beneficiaries through CGHS dispensaries/ recognised Hospitals.

(c) A proposal in respect of these retired Central Government employees who are not entitled to avail CGHS facilities has been referred to the Fourth Pay Commission to cover them under CS (MA) Rules.

(d) Does not arise in view of (c) above.

**Deduction of Union's subscription from
salary of employees by Indian Airlines**

7632. SHRI BANWARI LAL BAIRWA :
SHRI P. M. SAYEED :

Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Indian Airlines Management are deducting Union's Subscription from Salary of its employees despite requests from employees not to do so ; and

(b) if so, the reasons therefor ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) No, Sir.

(b) Does not arise.

Poor Flight Kitchen Service

7633. SHRI MANIK REDDY : Will the Minister of TRANSPORT be pleased to state :

(a) whether there is a proposal to change the present arrangements regarding flight kitchen service for Indian Airlines flights which is thoroughly unsatisfactory ; and

(b) if so, the steps proposed to be taken by Government of India ?